

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 14<sup>th</sup> August, 2024**

No. 231/ A : The following Officers of the Cadre of District Judge named in Column No. 2 of the table are promoted to the rank of Principal District Judge:-

Sl. No.	Name of the Officers with designation and present place of posting
I	2
1.	Mr. Rajiv Ranjan, Additional Judicial Commissioner, Ranchi.
2.	Mr. Om Prakash, Special Judge, POCSO Act, Chaibasa.
3.	Mr. Janardan Singh, Special Judge, POCSO Act, Godda.
4.	Mr. Gopal Pandey, District & Additional Sessions Judge, Giridih.

By order of the Court  
Sd/- NIKESH KUMAR SINHA

Registrar (Admin.)

Memo. No. 4036/Apptt.

Dated Ranchi, the 14<sup>th</sup> August, 2024

File No. XIX(4)/Pro/ Apptt

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the officers concerned for information & the Central Project Coordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

  
14.8.24  
Registrar (Admin.)

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 14<sup>th</sup> AUGUST, 2024

No. 232/A : The Court has been pleased to recall the services of Mr. Nalin Kumar, Principal Secretary-cum-Legal Remembrancer, Law (Judicial) Department, Government of Jharkhand, Ranchi from the State Government and on his repatriation to the parent department, he is transferred and posted as Principal District & Sessions Judge, Garhwa.

By order of the Court/-  
Sd/- NIKESH KUMAR SINHA

Registrar (Admin.)

Memo. No. 4037 /Apptt.

Dated Ranchi, the 14<sup>th</sup> August, 2024

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the P.P.S. I/c to Hon'ble the Acting Chief Justice/ the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court/ the Principal District & Sessions Judge, Garhwa & the Officer concerned for information and needful.

  
14.8.24  
Registrar (Admin.)

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 14<sup>th</sup> AUGUST, 2024**

No. 233/A : The Officers named in Column No.2 of the table given below are transferred and posted as District & Additional Sessions Judges of the Districts, as mentioned in Column No.3 of the table with immediate effect:-

Sl.No.	Name of the Officers with designation and present place of posting	New place of posting as
1	2	3
1.	Mr. Shatrunjay Kumar Singh, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Hazaribagh.	District & Additional Sessions Judge, Dumka.
2.	Mr. Kumar Pawan, District & Additional Sessions Judge-cum-Special Court, elected MP & MLA, Hazaribagh.	District & Additional Sessions Judge, Godda.
3.	Mr. Santosh Anand Prasad, District & Additional Sessions Judge, Garhwa.	District & Additional Sessions Judge, Chaibasa.
4.	Mr. Srish Dutta Tripathi, District & Additional Sessions Judge, Jamtara.	District & Additional Sessions Judge, Jamshedpur.
5.	Mrs. Asha Devi Bhatt, District & Additional Sessions Judge, Simdega.	District & Additional Sessions Judge, Hazaribagh.
6.	Mr. Manoj Chandra Jha, Additional Judicial Commissioner-cum-Presiding Officer, Commercial Court, Ranchi.	District & Additional Sessions Judge, Giridih.
7.	Mr. Anand Prakash, District & Additional Sessions Judge, Giridih.	Additional Judicial Commissioner, Ranchi.

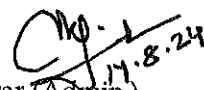
By order of the Court/-  
Sd/- NIKESH KUMAR SINHA  
Registrar (Admin.)

Memo. No. 4038 /Apptt.

Dated Ranchi, the

14<sup>th</sup> August, 2024

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Principal District & Sessions Judge, Hazaribagh, Dumka, Godda, Garhwa, Chaibasa, Jamtara, Jamshedpur, Simdega & Giridih including the Judicial Commissioner, Ranchi and the Officers concerned for information and needful/the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

  
Registrar (Admin.)

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 14<sup>th</sup> AUGUST, 2024

No. 234/A : The Court has been pleased to recall the services of Mr. Onkar Nath Choudhary, Senior Faculty Member, Judicial Academy Jharkhand, Ranchi from the State Government and on his repatriation to the parent department, he is transferred and posted as District & Additional Sessions Judge, Hazaribagh.

By order of the Court/-  
Sd/- NIKESH KUMAR SINHA

Registrar (Admin.)

Memo. No. 4039 /Apptt.

Dated Ranchi, the 14<sup>th</sup> August, 2024

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the P.P.S. I/c to Hon'ble the Acting Chief Justice/ the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court/ the Director, Judicial Academy Jharkhand, Ranchi/ the Principal District & Sessions Judge, Hazaribagh & the Officer concerned for information and needful.

  
Registrar (Admin.)